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WP-7805-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SURESH KUMAR KAIT,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VIVEK JAIN

ON THE 17th OF APRIL, 2025

WRIT PETITION No. 7805 of 2025

RAMMANI MISHRA

Versus

HIGH COURT OF MP AND OTHERS

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Appearance:

Shri Gopal Krishna Gautam - Advocate for the petitioner.
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ORDER

Per. Hon'ble Shri Justice Suresh Kumar Kait, Chief Justice

Learned counsel for the petitioner seeks permission to withdraw the present writ petition.

Prayer is allowed.

Accordingly, writ petition is dismissed as withdrawn.

(SURESH KUMAR KAIT)
CHIEF JUSTICE

(VIVEK JAIN)
JUDGE

NP